

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA

STARRED QUESTION NO. *220

TO BE ANSWERED ON THE 13TH DECEMBER/ AGRAHAYANA 22, 1943 (SAKA)

Privatisation of PSBs

*220. SHRI CHANDESHWAR PRASAD:

SHRI MANNE SRINIVAS REDDY:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has selected various public sector banks for privatisation; and
- (b) if so, the details thereof and the reasons therefor along with the criteria of their selection?

ANSWER

The Finance Minister
(SMT. NIRMALA SITHARAMAN)

(a) and (b): A statement is laid on the Table of the House.

Statement for Lok Sabha Starred Question no. *220 for 13th December 2021, regarding “Privatisation of PSBs” by SHRI CHANDESHWAR PRASAD and SHRI MANNE SRINIVAS REDDY, Members of Parliament

(a) and (b): Government, in the Union Budget for the financial year (FY) 2021-22, announced its intent to take up privatisation of two Public Sector Banks (PSBs) in the year 2021-22 and approval of a policy of strategic disinvestment of Public Sector Enterprises. Consideration of various issues related to disinvestment, which *inter alia*, include selection of the bank(s) is entrusted to the Cabinet committee designated for this purpose. Decision by the Cabinet committee concerned for privatisation of PSBs has not been taken in this regard.
